

Name of the Corporate Debtor: Vikram Structures Private Limited; Date of Commencement of CIRP: 17-02-2022; List of Creditors as on: 19-03-2022; Name of IP: Mr. Surender Devasani; Process Number: 1; Last 5 digit of registration number: 11348

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	63	903003204	26	143578103	16.90			759425101	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	257851326	1	256445091	30.19		1406235	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	475979272	3	444353503	52.31		2598933	29026836	NA
5	Operational creditors (Workmen)	0								NA
6	Operational creditors (Employees)	17	8646445	16	2625860	0.31			6020585	NA
7	Operational creditors (Government Dues)	1	26458079	0	0				26458079	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	21301889	8	2379549	0.28			18922340	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		93	1693240215	54	849382106	100.00	0	4005168	839852941	